Government of India/State Department of ------

Form GSTR-1A

AUTO DRAFTED DETAILS

- 1. GSTIN:
- ••••••
- **3.** Gross Turnover of the Taxable Person in the previous FY...... (To be submitted only in first year. To be auto populated in subsequent year)
- 4. Period: Month..... Year

5. Taxable outward supplies to a registered person

						-								(figure	es in Rs)
GSTIN				Invoice			IGST CGST			SGST POS			Indicate if	Tax on this	
of receiver/ UIN													the location of	attracts	Invoice is paid under provisional assessment (Checkbox)
	No.	Date	Value	Goods/ service s		Taxable value	Rate	Amt	Rate	Amt	Rate	Amt			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)

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5A. Amendments to details of Outward Supplies to a registered person of earlier tax periods

															(figu	res in Rs)
Original Ir	ivoice				Re	evised E	Details			I	GST	CGST		so	GST	POS (only if different
GSTIN of supplier			GSTIN of supplie r	No.	Date	Value	Goods /Servi ces		Taxable value	Rate	Amt	Rate	Amt	Rate	Amt	from the location of recipien
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)
							Shall b	e auto po	pulated from	counter	party GSTR	I and GS	IR5			

8. Details of Credit/Debit Notes

GSTI N/UIN / Name	Type of note (Debit/Credit)	Debit Note	e/credit note	Origin Invoic		Differenti al Value (Plus or Minus)				(figures in Rs) Differential Tax			
		No.	Date	No.	Date		IGST		CGST		SGST		
							Rate	Amt	Rate	Amt	Rate	Amt	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	

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8A. Amendment to Details of Credit/Debit Notes of earlier tax periods

8A. Al GSTIN /UIN/ Name	mendment Type of note (Debit/Cr edit)	Or D Note	etails of iginal ebit e/credit iote	Revise Note/	d Debit I d Debit credit ote		•	Differenti al Value (Plus or Minus)		D	Different		<u>res in Rs</u>)
	· · · · ·	No.	Date	No.	Date	No.	Date		IG	ST	CG	ST	SG	ST
									Rate	Amt	Rate	Amt	Rate	Amt
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)

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